

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 166 of 2011, 150 of 2011, 168 of 2011, 172 of 2011, 173 of 2011, 09  
of 2012 & I.A. No. 14 of 2012, 18 of 2012, 29 of 2012, 26 of 2012 & 38 of 2012**

**Dated: 16<sup>th</sup> March, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Appeal No. 166 of 2011**

**In the matter of:**

**Biomass Energy Developers  
Association & Ors. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 150 of 2011**

**M/s SLS Power Limited ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 168 of 2011**

**South Indian Sugar Mills  
Association & Ors. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 172 of 2011**

**Sardar Power Private Limited ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 173 of 2011  
&IA No. 60 of 2012**

**M/s K.M. Power Private  
Limited & Ors. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent (s)**

**Appeal No. 9 of 2012 & IA No. 14 of 2012**

**K.C.P Sugars and Industries Corporation Ltd. & Ors. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Appeal No. 18 of 2012 & IA No. 61 / 2012**

**Central Power Distribution Co. of A.P. ... Appellant (s)**

**Versus**

**Bollineni Castings Ltd. & Ors. ... Respondent (s)**

**Appeal No. 29 of 2012 & IA No. 52 of 2012**

**M/s. Bollineri Castings and Steels Ltd. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Appeal No. 26 of 2012 & IA No. 46 of 2012

**M/s.Kakatiya Cement Sugar & Industries Ltd....**

**Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.**

....

**Respondent (s)**

Appeal No. 38 of 2012 & IA No. 69 of 2012

**M/s. Agri Gold Project Ltd.  
& Ors.**

...

**Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.**

....

**Respondent (s)**

**Counsel for the Appellant (s) :**

**Counsel for the Respondent (s) :**

**ORDER**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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**ORDER**

Heard learned counsel for the appellant in Appeal No. 166 of 2011. Post the matter for further hearing on 15<sup>th</sup> March, 2012 at 2.30 p.m.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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